

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 802/252/ND/2018**

**Under Section: 252**

**In the matter of:**

Income Tax Officer

**....Appellant**

Vs.

ROC In the Matter of:

(M/s GRS Printers Pvt. Ltd.)

**....Respondent**

**Order delivered on 08.01.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Zoheb Hossain, Sr. St. Counsel

For the ROC

: Ms. Kusum Yadav,  
Company Prosecutor

**ORDER**

None appears for the appellant. For further consideration on 04.02.2019.

At the end of the Board, learned counsel for the appellant being Income Tax Department states that he was appearing in the Hon'ble High Court and requests to mark his presence. For further consideration on 04.02.2019.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

